

PUBLIC NOTICE

NOTICE is hereby given to the General Public that we, **Mrs. Pratibha D Gala & Mrs. Neha P Gala**, intending to offer our properties described herein below as a mortgage to HDFC Bank Ltd., by way of security to secure the banking facility granted to **M/s. Ameco Coat Tech.**, by the said HDFC Bank Ltd.

DESCRIPTION OF THE PROPERTY :-

- Unit /Gala No. E-3 measuring 624 sq.ft carpet area on the ground floor in the societies building known as **NANDJYOT INDUSTRIAL PREMISES CO-OP SOCI.LTD.**, constructed on a piece of land bearing CTS No. 803 situated at Village Mohili, Taluka Kuria, Saki Naka, Andheri (E), Mumbai
- Unit /Gala No. F-5 on the ground floor measuring 978 sq.ft carpet area in the societies building known as **NANDJYOT INDUSTRIAL PREMISES CO-OP SOCI.LTD.**, constructed on a piece of land bearing CTS No. 803 situated at Village Mohili, Taluka Kuria, Saki Naka, Andheri (E), Mumbai

It is further notified that the following Original Documents pertaining to above referred property is misplaced /not available /not traceable, which are as under: In respect of Unit / Gala No. E-3

Sr. No.	Name of Documents
1	Original Agreement between Builder and Mr. Govindji P Shah
2	Original No Dues/NOC Letter from Axis Bank Ltd., in respect of Unit No. E-3

In respect of Unit / Gala No. F-5

Sr. No.	Name of Documents
1	Original Agreement dated 01.11.1980 between M/s. Wood Packer Industries and M/s. Shital Engineering Industries
2	Original Agreement between Mr. Indubhai Patel and M/s. Wood Packers Industries
3	Original Agreement between Builder and Mr. Indubhai Patel

If any person / persons or institutions claim to have any charge, encumbrance, right, interest or entitlement of whatsoever nature over the said property or any part thereof, they should make known the same in writing along with supporting document and evidence thereof to **M/s Bejal and Co., Advocates and Notary** having their Office at **102, 1st floor, Bldg No. 28, Harsh Vihar, Sector 1, Shanti Nagar, Mira Road (E), Thane 401 107**; within 14 days from the date of publication of this notice, failing which the mortgage with HDFC Bank Ltd., shall be complete without reference to any such claim, right, interest, charge, encumbrance or any other right or entitlement of whatsoever nature of anyone.

Place :- Mumbai
Date :- 20.10.2023
Mrs. Pratibha D Gala & Mrs. Neha P Gala

IN THE HIGH COURT OF JUDICATURE AT MUMBAI ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT No. 1294 OF 1992

PRATAPSINGH VRAJUDAS UDESHI Plaintiff
Versus
HINDUSTAN ELECTRO METALLICS & ORS Defendants

To **M/s Edvantez** 4th Floor, Premier House, MIDC, Andheri East, Mumbai - 400 092Defendant No. 6

In pursuance of Order dated 04.10.2023 passed by His Lordship Justice Shri Milind Jadhav for direction of publication of service of Notice upon you Defendant No. 6 M/s Edvantez through paper publication regarding the above captioned Suit as the service of the copy of the amended Plaint in the captioned suit could not be done at your above mentioned address.

Please take further notice that the captioned Suit will be listed on 25.10.2023 at 10.30 am before His Lordship Justice Shri Milind Jadhav, failing which matter shall be proceeded ex-parte against you. You may remain present if you so desire. Dated at Mumbai this 23rd day of October, 2023

Sd/-
Advocate Rohan Kharat

S. NO	Name of Borrower(s) (A)	Particulars of Mortgaged property/ (ies) (B)	Date Of NPA(C)	Outstanding Amount (Rs.) (D)
1	LOAN ACCOUNT NO. HHLVSH00387498 1. SIKANDAR JAMEEL AHMED SHAIKH PROPRIETOR MUSKAN FASHION CORNER 2. RASHIDA SIKANDAR SHAIKH	FLAT NO. 120, 1ST FLOOR, WING F-3, XRBIA VANGNI, VILLAGE KHADYACHAPADA, TALUKA KARJAT, DISTRICT RAIGAD - 410101, MAHARASHTRA	04.09.2023	Rs. 5,26,442.52 (Rupees Five Lakh Twenty Six Thousand Four Hundred Forty Two and Paise Fifty Two Only) as on 11.10.2023
2	LOAN ACCOUNT NO. HHLVSH00286427 1. SAURAV KUMAR ALIAS SAURAV S KUMAR 2. PURNIMA MANDAL ALIAS PURNIMA S MANDAL	FLAT NO. 103, 1ST FLOOR, WING P1, KALPAVRKISHA, VILLAGE HEDUTANE & KANPOLI, TALUKA PANVEL, DISTRICT RAIGAD, RAIGAD - 410210, MAHARASHTRA	09.09.2023	Rs. 21,15,710.76 (Rupees Twenty One Lakh Fifteen Thousand Seven Hundred Ten and Paise Seventy Six Only) as on 11.10.2023
3	LOAN ACCOUNT NO. HHLVSH00301734 1. SARITA BHARAT SINGH ALIAS SINGH SARITA BHARAT 2. BHARAT BHAGVATI SINGH	FLAT NO. 1307, 13TH FLOOR, Y13, SHEL TREX SMART PHONE CITY, VILLAGE AURILE, TALUKA KARJAT, DISTRICT RAIGAD - 410201, MAHARASHTRA	09.09.2023	Rs. 19,05,875.27 (Rupees Nineteen Lakh Five Thousand Eight Hundred Seventy Five and Paise Twenty Seven Only) as on 11.10.2023

The above named borrower(s) have failed to maintain the financial discipline towards their loan account (s) and as per books of accounts maintained in the ordinary course of business by the Company, Column D indicates the outstanding amount. Due to persistent default in repayment of the Loan amount on the part of the Borrower(s) the above said loan account has been classified by the Company as Non Performing Asset (as on date in Column C) within the guidelines relating to assets classification issued by Regulating Authority. Consequently, notices under Sec. 13(2) of the Act were also issued to each of the borrower.

In view of the above, the Company hereby calls upon the above named Borrower(s) to discharge in full his/her liabilities towards the Company by making the payment of the entire outstanding dues indicated in Column D above including up to date interest, costs, and charges within 60 days from the date of publication of this notice, failing which, the Company shall be entitled to take possession of the Mortgaged Property mentioned in Column B above and shall also take such other actions as is available to the Company in law.

Please note that in terms of provisions of sub-Section (8) of Section 13 of the SARFAESI Act, "A borrower can tender the entire amount of outstanding dues together with all costs, charges and expenses incurred by the Secured Creditor only till the date of publication of the notice for sale of the secured asset(s) by public auction, by inviting quotations, tender from public or by private treaty. Further it may also be noted that in case Borrower fails to redeem the secured asset within aforesaid legally prescribed time frame, Borrower may not be entitled to redeem the property."

In terms of provision of sub-Section (13) of Section 13 of the SARFAESI Act, you are hereby prohibited from transferring, either by way of sale, lease or otherwise (other than in the ordinary course of his business) any of the secured assets referred to in the notice, without prior written consent of secured creditor.

Place:RAIGAD For Indiabulls Housing Finance Ltd. Authorized Officer

MUMBAI SLUM IMPROVEMENT BOARD

A REGIONAL UNIT OF (MAHARASHTRA HOUSING AND AREA DEVELOPMENT AUTHORITY.)

Tel. No. 022-66405432, E-mail - eewest.msib@mhada.gov.in

e-TENDER NOTICE

Executive Engineer (West) Division, Mumbai Slum Improvement Board, (Unit of MHADA) Room No. 537, 4th Floor, Griha Nirman Bhavan, Bandra (East), Mumbai-400 051 Phone Number (022) 66405432 is inviting Open Tender /Regular e-Tender for the 35 number of work in the form of B1 (Percentage Rate) from the contractors registered with PWD / MHADA / CPWD / CIDCO / MES / MJP / MIDO / Indian Railway / BPT / MCGM in the corresponding appropriate class of contractor or any Govt. / Semi Govt. organization, via online e-tendering system. The detailed Tender Documents shall be available & can be downloaded from Government of Maharashtra portal <https://mahatenders.gov.in>. Bidding documents can be loaded on the website. The tender schedule as follows.

Sr. No.	Stage Dese.	Date of time period	Sr. No.	Stage Dese.	Date of time period
1	Documents sale start	25/10/2023 10.30 am.	2	Documents sale end	01/11/2023 6.15 pm.
3	Technical bid opening	03/11/2023 10.30 am. onward	4	Price bid opening	07/11/2023 10.30 am. onward

The Competent Authority reserves the right to reject any or all the tenders without assigning any reason thereof Conditional offers will not be accepted.

Note. 1 Please refer detailed tender notice on website.
Note. 2 Corrigendum / Amendments if any could be published only on the website.

Sd/-
MHADA - Leading Housing Authority in the Nation
CPRO/A/722 Executive Engineer (W) M S I B Board, Mumbai

इंडियन बैंक Indian Bank

ALLAHABAD

ZONAL OFFICE : RECOVERY DEPT. 2nd Floor, Mumbai Samachar Marg, Fort, Mumbai-400 023, Maharashtra Phone No. : (022) 2218 7401, 22187104, Fax No. : (022) 2218 8550

E-AUCTION SALE NOTICE UNDER SARFAESI ACT 2002 "AS IS WHERE IS BASIS, AS IS WHAT IS BASIS"

through e-auction platform provided at the website <https://www.mstccommerce.com>

"APPENDIX-IV-A" [See proviso to rule 8 (6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

NOTICE is hereby given to the Public in General and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged / Charged to the Secured Creditor, the **SYMBLONIC / PHYSICAL POSSESSION** of which has been taken by the Authorized Officer of Indian Bank, Secured Creditor, will be sold on "AS IS WHERE IS", "AS IS WHAT IS" AND "WHAT EVER THERE IS" on the date mention below for recovery as follows :-

Sr. No.	Description of The Property With Property ID No. (Status of Possession)	Name Of The Borrower/ Guarantor/ Mortgagee with Address	Amount of Secured Debt	Reserve Price Earnest Money Deposit (EMD) Bid Incremental Amt.	Branch Name
1.	Plot No.12 Gut No.19 Village Veholi (Vandri Prakalp), Satiwali Taluka & District - Palghar, Pin - 401404 (Carpet Area 223.81 sq. mt.) Property in the name of Mrs. Sucheta R. Singh. Property Bounded by :- On or towards East: By Internal Road, On or towards West: By Open Plot, On or towards North: By Open Plot, On or towards South By Open Plot. Property ID No. IDIB000MULUND01 WEST (Symbolic Possession)	1. M/s. Savn Ras Sabro Foods and Beverages (Borrower) Address:- Plot No.12, Gut No.19, Village Veholi (Vandri Prakalp), Taluka & District - Palghar Pin - 401404. 2. Dr. Sucheta R. Singh (Guarantor/Mortgagor) Address :- A-6, Sai Shivam Sai Baba Complex, Mohan Gokhale Road, Next to Oberoi International School, Goregaon (East) Mumbai, Pin-400063. 3. Mr. Vignesh Sundar (Guarantor) G-703, Palm Court, Complex, Link Road , Malad (West), Mumbai, Pin-400066 4. Dr. Ram Prakash (Guarantor) Address :- A-6, Sai Shivam Sai Baba Complex, Mohan Gokhale Road, Next to Oberoi International School, Goregaon (East) Mumbai, Pin-400063.	Rs. 2,20,53,503/- (Rupees Two Crore Twenty Lakh Fifty Three Thousand Five Hundred Three only) as on 20.10.2023	Rs. 46,40,000/- Rs. 4,64,000/- Rs. 10,000/-	Mulund West Branch
2.	Plot No.10 Gut No.19 Village Veholi (Vandri Prakalp), Satiwali Taluka & District - Palghar PIN - 401404 (Carpet Area 193.17sq.mt.) Property in the name of Mrs. Sucheta R. Singh. Property Bounded by :- On or towards East: By Internal Road, On or towards West: By Open Plot, On or towards North: By Open Plot, On or towards South By Open Plot. Property ID No. IDIB000MULUND02 WEST (Symbolic Possession)	1. Mr. Mahesh K. Raghani (Borrower/Mortgagor) Address:- Flat No.301, Royal Heights, Room No.1, BRK 204A and 204B, Room No. 1, CTS No. 3731, Ulhasnagar, Dist. Thane - 421001. Total Built Up Area : 869 sq.ft. Boundaries East: Internal Road, West: Water Tank, North: Chawl, South: Lahori Palace Building. Property ID No. IDIB000MULUND03 WEST (Symbolic Possession)	Rs. 51,12,682/- (Rupees Fifty One Lakh Twelve Thousand Six Hundred Eighty Two only) as on 23.10.2023	Rs. 21,80,000/- Rs. 2,18,000/- Rs. 10,000/-	Cuffe Parade Branch
3.	Flat No. 301, Royal Heights, Room No. 1, BRK 204A and 204B, Room No. 1, CTS No. 3731, Ulhasnagar, Dist. Thane - 421001. Total Built Up Area : 869 sq.ft. Boundaries East: Internal Road, West: Water Tank, North: Chawl, South: Lahori Palace Building. Property ID No. IDIB000MULUND03 WEST (Symbolic Possession)	1. Mr. Mahesh K. Raghani (Borrower/Mortgagor) Address:- Flat No.301, Royal Heights, Room No.1, BRK 204A and 204B, Room No. 1, CTS No. 3731, Ulhasnagar, Dist. Thane - 421001. 2. Mrs. Karishma K. Raghani (Co-Borrower/Mortgagor) Address :- Flat No.301, Royal Heights, Room No.1, BRK 204A and 204B, Room No. 1, CTS No. 3731, Ulhasnagar, Dist. Thane - 421001.	Rs. 51,12,682/- (Rupees Fifty One Lakh Twelve Thousand Six Hundred Eighty Two only) as on 23.10.2023	Rs. 53,56,000/- Rs. 5,36,000/- Rs. 10,000/-	Cuffe Parade Branch

DATE AND TIME OF E-AUCTION : 30.11.2023 @ 11.00 AM Encumbrances on property: Nil

Bidders are advised to visit the website (www.mstccommerce.com) of our E- auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact ibapi@stccommerce.com and for EMD status please contact ibapi@stccommerce.com.

For property details and photograph of the property and auction terms and conditions please visit: <https://ibapi.in> and for clarifications related to this portal, please contact help line number, 18001025026 and 011-41106131.

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://ibapi.in> and www.mstccommerce.com.

Date: 23.10.2023 Place: Mumbai Sd/- Indian Bank, Authorized Officer

ICICI Bank

Branch Office: ICICI BANK LTD, Ground Floor, Akruti Centre, MIDC, Near Telephone Exchange, Opp Akruti Star, Andheri East, Mumbai-400093

PUBLIC NOTICE - TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET

[See proviso to rule 8(6)]
Notice for sale of immovable assets

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **physical possession** of which has been taken by the Authorized Officer of ICICI Bank Limited will be sold on "As is where is", "As is what is", and "Whatever there is" as per the brief particulars given hereunder:

Sr. No.	Name of Borrower(s)/ Co-Borrowers/ Guarantors/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
1.	Namrata Govind Gawde (Borrower), Govind Bharat Gawde (Co-Borrower) Loan A/c No. LBTNE00004737547	Flat No. B-2-503, 5th Floor, Nirmal Nagari, Survey No.5, Hissa No.3, Village Dawle, Diva Shil Road, Diva (East), Dist. Thane- 400612. Admeasuring an area of 442 Sq Feet Equivalent to 41.06 Sq Mtr Carpet Area Along with Enclosed Balcony of 5.29 Sq. Mtr	Rs. 39,30,952/- As on October 13, 2023	Rs. 32,88,000/- To Rs. 3,28,800/-	November 17, 2023 From 11:00 AM To 02:00 PM	December 08, 2023 From 11:00 AM Onward
2.	Vibha Satish Mishra (Borrower), Satish Mishra (Co-Borrower) Loan A/c No. LBTNE00005139304	Flat No- H-506, 5th FLR, Milano Wing H, Palawa 2, Talaja Bypass Road, Dombivli East, S. No 29/5pt, 29/6pt, 36/1pt, 36/2pt, 36/6pt, Thane- 421204. Admeasuring an area of 398 Sq Feet Carpet Area +44 Sq Ft Ebt. Areas Total Area 443 Sq Feet (Car Parking Space Alloted 1 Nos.)	Rs. 39,83,934/- As on October 13, 2023	Rs. 41,71,000/- To Rs. 4,17,100/-	November 17, 2023 From 02:00 PM To 05:00 PM	December 08, 2023 From 11:00 AM Onward

The online auction will take place on the website of e-auction agency M/s NexXen Solutions Private Limited (URL Link-<https://disposalhub.com>). The Mortgagor/s/ noticee are given a last chance to pay the total dues with further interest till **December 07, 2023 before 05:00 PM** failing which, this secured asset will be sold as per schedule.

The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at ICICI Bank Limited, Level 3-5, 74 Techno Park, Opp SEEPZ Gate No. 02, Marol MIDC, Andheri East, Mumbai-400 093 on or before **December 07, 2023 before 02:00 PM** and thereafter they need to submit their offer through the above mentioned website only on or before **December 07, 2023 before 05:00 PM** along with scan image of Bank acknowledged DD towards proof of payment of EMD. Kindly note, in case prospective bidder(s) are unable to submit their offer through the website then signed copy of tender documents may be submitted at ICICI Bank Limited, Level 3-5, 74 Techno Park, Opp SEEPZ Gate No. 02, Marol MIDC, Andheri East, Mumbai-400 093 on or before **December 07, 2023 before 05:00 PM**. Earnest Money Deposit DD/P should be from a Nationalised/Scheduled Bank in favour of "ICICI Bank Limited" payable at Mumbai. For any further clarifications with regards to inspection, terms and conditions of the e-auction or submission of tenders, kindly contact ICICI Bank Limited on 8879770036/8454089353/7304915594.

Please note that Marketing agencies 1. M/s NexXen Solutions Private Limited 2. Augeo Assets Management Private Limited 3. Matex Net Pvt. Ltd., have also been engaged for facilitating the sale of this property.

The Authorised Officer reserves the right to reject any or all the bids without furnishing any further reasons. For detailed terms and conditions of the sale, please visit www.icicibank.com/n4p4s

Date : October 23, 2023 Place : Mumbai Authorized Officer ICICI Bank Limited

पंचवेल महानगरपालिका

शहर अभियंता विभाग जाहीर ई-निविदा सूचना

निविदा सूचना क्र. पमपा/बांधकाम/२९२३/प्र.क्र.०८/३८५६/२०२३ दिनांक: २३/१०/२०२३

आयुक्त, पंचवेल महानगरपालिका खालील नमूद कामाकरिता सार्वजनिक बांधकाम विभाग, केंद्रीय सार्वजनिक बांधकाम विभाग, महाराष्ट्र जीवन प्राधिकरण, सिस्को इत्यादी शासकीय/निम शासकीय (Central Government / State Government/ Government Under taking) विभागात पात्र अनुभवी ठेकेदारांकून वी-१ शतमान पद्धतीनुसार जाहीर ई-निविदा मागविषयात वेत आहेत.

अ. क्र.	निविदा क्र.	कामाचे नाव	निविदा रक्कम रु. (Without GST)
१.	PMC/CE/१८८/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-अ, खास्यार येथील बेलपाडा अंडरपास ते NIFT महाविद्यालयापर्यंत रस्त्याचे काँक्रीटकरण व अनुषंगीक कामे करणे.	१,००,३६,९८७/-
२.	PMC/CE/१८९/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-अ, खास्यार येथील बेलपाडा मेट्रो स्टेशन ते गणेश मंदिर सेक्टर-५ ते उत्सव चौक रस्त्याचे White Topping पध्दतीने काँक्रीटकरण करणे व पादचारी मार्गाचे उन्नतीकरण व अनुषंगीक कामे करणे.	१३,८१,४५,९०९/-
३.	PMC/CE/१९०/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-अ, खास्यार मधील लिटील वर्ल्ड मॉल सेक्टर-२ ते उत्सव चौक रस्ता काँक्रीटकरण करणे व इतर रस्तें उन्नतीकरण करून उन्नतीकरण व अनुषंगीक कामे करणे.	८४,४०,५४,९०८/-
४.	PMC/CE/१९१/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-बी मधील सायन पंचवेल महामार्ग सेक्टर-१ ते तळोजा लिक रोड सेक्टर-१० ई कळंबोली येथील मुख्य रस्ता काँक्रीटकरण व अनुषंगीक कामे करणे.	६५,०२,४३,५०१/-
५.	PMC/CE/१९२/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-बी मधील सायन पंचवेल महामार्ग ते के. एल. ई कॉलेज सेक्टर-१ ते सेक्टर-१२ तलाव, कळंबोली पर्यंत रस्त्याचे उन्नतीकरण व अनुषंगीक कामे करणे.	१५,८८,३२,३२१/-
६.	PMC/CE/१९३/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-क, NH४ ते NH४B पंचवेल महानगरपालिका मुख्यालय (सेक्टर-१६, नविन पंचवेल (परिचम)) रस्ता उन्नतीकरण, काँक्रीटकरण व अनुषंगीक कामे करणे.	३६,७७,०२,५९८/-
७.	PMC/CE/१९४/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-क, येथील स्वामी नारायण मार्ग (न्यायाधीश निवास (ठाण नाका रोड) ते मित्रानंद सोसायटी) पर्यंत रस्त्याचे काँक्रीटकरण व अनुषंगीक कामे करणे.	६,९२,५६,६२३/-
८.	PMC/CE/१९५/२०२३-२४	पंचवेल महानगरपालिका हद्दीतील प्रभाग समिती-ड मधील नविन पंचवेल, सेक्टर-१ एस येथील एच.डी.एफ.सी. बँक समोरील चौक व सेक्टर-११ येथील क्रिकेट अडेकडी समोरील चौक काँक्रीटकरण करणे.	५,२७,५५,८३९/-

या कामाच्या ई-निविदेबाबतची माहिती शासनाच्या <http://mahatenders.gov.in> या संकेतस्थळावर दि. २७/१०/२०२३ रोजी प्रसिद्ध करण्यात येईल. संबन्धित निविदाधारकांनी याची नोंद घ्यावी.

सही/-
(डॉ. प्रकाश रसाळ)
अतिरिक्त आयुक्त-1
पंचवेल महानगरपालिका

PUBLIC NOTICE

Notice is hereby given public at large that my Client MR. ATUL SOPAN DHAVALE, & MRS. SHITAL ATUL DHAVALE both adult, Indian, Inhabitant, residing at Flat No. 201, C-Wing, SHIVSRUSHTI C.H.S. Ltd, Sector-4, Sanpada, Navi Mumbai -400 705 have purchased the following Property mentioned in the schedule hereunder from MR. K. L. VISWANATHAN, through Agreement of Sale dated 29/08/2023 duly registered in Sub Registrar office Thane-3 on 29/08/2023 U/Doc. Sr. No. 16818-2023 the description of Property is mentioned herein under:-

SCHEDULE OF PROPERTY

Flat No G-2/1:1, on 1st Floor Building No. G-2 of "GARDEN VIEW CO-OP HSG SOCIETY LTD" area admeasuring 85.001 Sq. Mtrs. (Built-Up), Plot No. 8, Sector-7, Sanpada, Navi Mumbai- 400 705.

An Agreement made at Navi Mumbai, dated 23/11/1994, BETWEEN THE CITY AND INDUSTRIAL DEVELOPMENT CORPORATION OF MAHARASHTRA LIMITED, a company incorporated under the companies Act-1956, having its registered office at 2nd Floor, Nirmal, Nariman Point, Mumbai - 400 021, AND MR. K. L. VISWANATHAN in respect of Flat No G-2/1:1, on 1st Floor Building No. G-2 of "GARDEN VIEW CO-OP HSG SOCIETY LTD" area admeasuring 85.001 Sq. Mtrs. (Built-Up), Plot No. 8, Sector-7, Sanpada, Navi Mumbai- 400 705.

1) Original CIDCO Allotment Letter dated 16/06/1993 2) Original CIDCO possession letter dated 23/11/1994 3) Original allotment of location for tenement under DRS Scheme 1987 letter issued by CIDCO Ltd., on dated 29/08/1994 4) Original intimation letter for execution of Agreement and handing over possession dated 24/10/1994 of the said property have been misplaced/lost thereafter MR. K. L. VISWANATHAN, have filed an application for lost of documents under Lost Register No. 0767063/2023, dated 15/10/2023, in Bengaluru City Police Station and obtained Certificate from the Bengaluru City Police Station on dated 15/10/2023.

Any person/s having any claim against the said property by way of sale, mortgage, charge, gift, lease, easement, use, trust, possession, Inheritance, lien or otherwise however is hereby required to make the same known to the undersigned at office address given herein below within a period of 15 (Fifteen) days from the date of publication hereof, otherwise the sale will be completed without reference to such claim, and the same, will be considered as waived

Advocate M. D. MISHRA

Date : 24/10/2023 Office Address : NL-2/11/A-1, Sector-1A, Place : Navi Mumbai Nerul Navi Mumbai-400 706

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR AAA FACILITIES SOLUTION PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1	Name of the corporate debtor along with PAN & CIN / LLP No M/S. AAA Facilities Solution Private Limited PAN: AAFCA6643K CIN: U74210MH2006PTC160639
2	Address of the registered office Floor 6, Plot-90, 8, Manek Mahal, Veer Nariman Road, Churchgate, Mumbai, Maharashtra-400020
3	Insolvency Commencement Date of the corporate debtor August 21, 2023 (NCLT, Mumbai Bench passed order dated July 31, 2023) C.P.(IB)/131(MB)/2023 Order received by Interim Resolution Professional on August 21, 2023.
4	URL of website Not Available
5	Details of place where majority of fixed assets are located Tensaki Taluka of Tirunelveli District in the state of Tamilnadu
6	Installed capacity of main products / services 3 MW (Four Windmills each having capacity of 750 KW)
7	Quantity and value of main products / services sold in last financial year As per last available audited Financial Statement FY 2021-22: Quantity: NA Revenue from Operations: Rs.1.45 Crores
8	Number of employees/ workmen Nil
9	Further details including last available financial statements (with schedules) of two years, lists of